

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-108
IB-138(ND)/2020

IN THE MATTER OF:

M/s Narmada Cereals Pvt Ltd.

....APPLICANT

Vs.

Oriental Bank of Commerce.

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 14.01.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ

HON'BLE MEMBER (JUDICIAL)

MS, SUMITA PURKAYASTHA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Kaajal Bhatiya

For the Respondent :

For the Intervener :

ORDER

Counsel for the applicant is present prayed for time to make preliminary submissions for the purpose of issuance of the notice to other side.

Put up on **18.02.2020**.

— *Sd* —

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

— *Sd* —

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)